made arrangements for a provision of about Rs. 5 crores in the budget of West Bengal. We have made arrangements for Rs. 7 crores for Dandakaranya. So, every aspect of the rehabilitation problem is being fully considered. But certainly we are not going to open camps in West Bengal to help certain political parties there, to throw open the meagre resources . . .

SERI BHUPESH GUPTA: My question was not that. I did not bring in any political parties.

MR. CHAIRMAN: Please sit down. He is on  $h_{i_s}$  legs.

12 NOON

SHRT BHUPESH GUPTA: How do the political parties come in? When I ask a question, I am not asking it from the party angle. Dr. B. C. Roy is also finding it difficult, I understand this from what he says. Therefore, I am asking the Government whether the people there can have an assurance that the Government according to its best judgment will do everything in its power to rehabilitate these people. I take serious exception to his remark.

SHRI MEHR CHAND KHANNA: Throughout the Party of the hon. Member ha<sub>3</sub> been opposed to the Dandakaranya Scheme and sending up the displaced persons from West Bengal camp<sub>5</sub> to Dandakaranya.

SHRI BHUPESH GUPTA: Have I opposed those people being sent to Dandakaranya?

MR. CHAIRMAN: Your question is whether the Government can give an assurance that these people would be rehabilitated. I understand that the Government have assured you that everything is being done in their power and that the case is being dealt with very sympathetically. But they do not want to give any general assurance that would encourage migration.

The Question Hour is over. Short Notice Questions. SHORT NOTICE QUESTIONS AND ANSWERS

Death of Shri Ajit Kumar Mitra in Vienna

**3.** SHRI BHUPESH GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether his attention has been drawn to the report published in the Hindustan Times of June 18, 1962 regarding the death of Shri Ajit Kumar Mitra, the Indian diplomat in Vienna;

(b) whether Government have lately received any further communication from the Government of Austria on the subject; and

(c) if the answer to part (b) above be in the affirmative, what further action Government propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINCH): (a) Yes.

(b) Our Embassy has been in constant touch with the Austrian authorities. The results of investigations have so far not established definitely the cause of Shri Mitra's death.

(c) The Austrian authorities will be further pressed to continue their investigations into the matter.

SHRI BHUPESH GUPTA: Mav 1 know in this connection whether the Government has taken steps to find out from the fiancee of Mr. Mitra about the statements she has made which had been published in the Hindusthan Standard of the day? In the statement Maria Worrell seems to have said: "He had some threatening phone call but did not worry about it. He told me he was meeting some one connected with gold smuggling. It was some one new whom he did not know" This again is supported by certain other statements made from certain knowledgeable circles about

told the Press.

SHRI JAWAHARLAL NEHRU: Yes, Sir, all this information has reached us and has been considered by the Austrian Police also, and after all, although we cannot be certain as to what happened, it appears that apparently he took a large dose of sleeping pills which proved fatal. It is an accident. There is nothing to connect it with any other agency.

SHRI BHUPESH GUPTA: Beiore the matter was taken up and even after that there seems to be a strong presumption in certain important circles in Vienna that somehow or other some people got him into the state where he ultimately died. Whether some people administered it as a dose or got him to administer it to himself through some contrivance and so on are matters which are being discussed. Therefore, I would like to know whether all these factors have been gone into by the Government to arrive at any conclusion to see if there can be any presumption of this dose being forced upon him or his being made to take this extra dose and so on.

SHRI JAWAHARLAL NEHRU: All these factors have been considered and brought to the notice of the Austrian Police.

## NON-AVAILABILITY OF X-RAY EXAMINATION FACILITIES IN SAFDARJANG HOSPITAL, NEW DELHI

4. SHRI A. B. VAJPAYEE: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that adequate facilities for X-ray examination are not available in the Safdarjang Hospital, New Delhi:

(b) whether it is a fact that even in serious cases patients are asked to wait for a month for X-ray examination for non-availability of plates etc; and

(c) if the answer to part (b) above be in the affirmative, the steps taken or proposed to be taken by Government to avoid delays in Xray examination of patients in the Hospital?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) and (b) No. The Safdarjang Hospital has full facilities for the X-ray examination of the patients. There are four X-ray plants in the hospital and the X-Ray Department is fully developed. All emergent and serious cases are attended to immediately. As regards other cases, X-rays are taken strictly according to the date of registration of the case. Special examinations, like Barium and Intravenous pyelography are done by appointment which is arranged according to the priority of the cases. There was some shortage of X-ray films in the first week of June, 1962. This difficulty has, however, been tided over.

(c) Full quota of X-ray films for the months of June and July 1962 has been received. The 'firm concerned has assured that the future requirements of the hospital will be met fully.

SHRI A. B. VAJPAYEE; 1 have got papers to show that a patient was asked to come after a month for X-ray examination, and the explanation given was that the plates were not available. May I know if other cases have come to the notice of the hon. Minister?

DE. SUSHILA NAYAR: Sir, I have already stated that there was some shortage of films in the first week of June. That however has been overcome. I do not know what case the hon. Member is referring to, but it is a fact that for specialised examinations like pyelography. Barium meal, etc., the demand is so heavy that it very often takes three weeks to give an appointment to the patient.